## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/277/ (IB)/2017

NAME OF THE PETITIONER(S)

: BYGGING INDIA LTD

NAME OF THE RESPONDENT(S)

: CONSOLIDATED CONSTRUCTION CONSORTIUM LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

i) R. Parthasarathy Abhinou Pourthasamthy

2) Preethi. C. drasu for S. Karttuikei Balan.

Coursel for Resport Preste +

## **ORDER**

Counsel for both the parties are present. Counsel for Corporate Debtor has submitted one D.D. to the tune of Rs.9 lakh dated 04.09.2017 No.782677 drawn on State Bank of India. The same is handed over to the Counsel for the Petitioner. Both the Counsels prayed for time to submit the memorandum of compromise. At request, time is enlarged. Put up on 11.09.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** 

MEMBER (JUDICIAL)

ghk